

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 15.11.2000

OA No.589/1993

Ramesh Chand Goswami, s/o Shri Mool Chand Goswami, aged about 42 years, resident of Railway Colony, Kota, S.O.M., D.R.M's Office, Kota Junction, Western Railway, Kota.

.. Applicant

Versus

1. Union of India through the General Manager, Western Railway, Churchgate, Mumbai.
2. Divisional Railway Manager, Western Railway, Divisional Office, Kota.

.. Respondents

Mr. Mahendra Shah, counsel for the applicant

None present for the respondents

CORAM:

Hon'ble Mr. Justice B.S. Faikote, Vice Chairman

Hon'ble Mr. N.P. Rawani, Administrative Member

OrderPer Hon'ble Mr. Justice B.S. Faikote, Vice Chairman

After arguing the case for sometime, it is submitted by the learned counsel for the applicant that he has discussed the matter with the applicant and the applicant intends to withdraw this application since he has been working as S.O.M. in technical cadre which is equivalent to the Senior Clerk in clerical cadre and the applicant is also getting the pay of the post of S.O.M. He further states that meanwhile he was promoted as Senior Clerk in 1997 which is equivalent to S.O.M. in technical cadre. In these circumstances, he has been instructed by his client to withdraw this application and he may be permitted to do so. The applicant is permitted to withdraw this application and accordingly this application is dismissed as withdrawn. In case, if the applicant gets any cause to

15

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file an OA before this Tribunal, his right is reserved.



(N.P. NAWANI)

Adm. Member



(B.S. KAIKOTE)

Judl. Member